(d) and (e) : The Khadi and Village Industries Institutions were facing difficulty in availing of the bank finance. In order to ensure flow of institutional finance to the KVI sector, Government of India has announced a scheme under which the banking system would provide Rs. 1,000 crores on consortium basis to the KVIC which would, in turn, lend it to the viable KVI units either directly or through State KVI Boards. The Central Government will guarantee the loans given by consortium of bands to KVIC. State Government will guarantee the bank loan given by KVIC to State KVI Boards. To the extent of guarantee offered by the State Governments, the Central Government guarantee would be covered by counterguarantee.

## Lokpal Bill

## \*49. SHRI PROMOTHES MUKHERJEE :

SHRI MUHI RAM SAIKIA :

will the PRIME MINISTER be pleased to state :

(a) whether the Government is seriously considering a proposal to set up a Lokpal to probe corruption charges against Ministers and Bureaucrats;

(b) if so ,whether the views of the various political leaders have been sought before setting up a Lokpal;

(c) if so, the details thereof; and

(d) by when the Lokpal is likely to be set up and start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRIMATI MARGARET ALVA) :

(a) and (b) : Yes, Sir.

(c) Out of 49 Members of Parliament addressed in the matter relating to Lokpal Bill, 5 Members have responded till 27.7.95.

(d) Establishment of Lokpal is dependent on the response of Members of Parliament who have been addressed in the matter.

[Translation]

## **Funds For Population Project**

\*50. SHRI ARVIND TRIVEDI :

will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether some states have not utilised the funds provided for the population projects;

(b) if so, whether the Union Government have issued directives to such States for utilising the said funds:

(c) the names of these States to whom directives have been issued and the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) :

(a to (d) . In order to ensure implementation of the projects, sufficient funds are released by the Government of India to States where India Population Projects are being implemented. Monitoring of progress of projects and utilisation of funds as per Project objectives is done on a monthly basis at the Government of India. Communications at appropriate levels of the Government .Communications at appropriate levels of the State Government for all Projects are sent from time to time to speed up the progress of activities and utilisation of funds under the Projects.

[English]

## **Fuel Efficiency of Vehicles**

\*51. SHRI GEORGE FERNANDES :

will the Minister of INDUSTRY be pleased to state:

(a) whether there has been any concerted efforts to bring about improvement in the fuel efficiency of vehicles viz. cars, scooters, trucks, buses, trains, airplanes and shipping:

(b) if so, the efficiency that has been achieved between 1973 and 1994;

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